



आयकर अपीलीय अधिकरण, चण्डीगढ़ न्यायपीठें, चण्डीगढ़  
Income Tax Appellate Tribunal, Chandigarh Benches, Chandigarh

Date: 09.02.2026

List of Tribunal Orders pronounced

Sr. No.	ITA/MA/SA No.	Name of the case	Bench	Date of hearing	Order Pronounced Date	Result
Author: Sh. Rajpal Yadav, VP				Co-Author: Sh. Manoj Kumar Aggarwal, AM		
1	ITA No.208/Chd/25	Sh. Sohan Lal Walia	B	04.02.2026	09.02.2026	Allowed
2	ITA No. 937/Chd/25	Mahinder Kaur, Pkl.	B	04.02.2026	05.02.2026	Allowed
Author: Sh. Laliet Kumar, JM				Co-Author: Sh. Krinwant Sahay, AM		
1	ITA No.1043/Chd/24	DCIT Vs Mani Ram Balwant Rai (HUF)	B	14.01.2026	09.02.2026	Dismissed
2	CO No.44/Chd/24	By Assessee	B	14.01.2026	09.02.2026	Allowed
3	ITA No.98/Chd/25	Assistant Controller Fund Directorate Inds.	A	21.01.2026	09.02.2026	Dismissed
4	ITA No.979/Chd/25	Abhimanyu Gupta	A	21.01.2026	09.02.2026	Allowed
5	ITA No.1074/Chd/25	Arun Kumar	A	19.01.2026	09.02.2026	Allowed
6	SA No.4/Chd/26	By Assessee	A	19.01.2026	09.02.2026	Dismissed
Author: Sh. Manoj Kumar Aggarwal, AM				Co-Author: Sh. Rajpal Yadav, VP		
1	ITA No. 1068/Chd/25	DCIT Vs Theon Pharmaceuticals Ltd.	B	05.02.2026	09.02.2026	Dismissed

  
Assistant Registrar